THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHR1 JAGDISH TYTLER): (a) Yes, Sir.

an(b) No, Sir.

vira...

to(c) The nose landing gear was broken and the nose under-carriage area sustained substantial damage.

Resentment against selection of technology for main Telephone Exchanges

#152. SHRI SHARAD YADAV:

## SHRI VIRENDRA VERMA:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether it is a fact that Telecom Engineers of the Department of Telecommunications and the ITI have been resenting Government's decision in the selection of technology for main telephone exchanges which, according to their view, would gravely jeopardise the National Telecommunication Mission; and
- (b) if so, what are the details thereof stating the nature of the controversy and the reasons for selecting the technology ignoring the views of the Telecom Engineers?

THE MINISTER OF COMMUNICA-TIONS (SHRI ARJUN SINGH) (a) No, Sir.

(b) The m strage ton sood (d) aspections by

Study of Sanskrit as an independent subject

pacific cases.

\*153. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to, state:

JUWAYS be pleased "

(a) whether with the removal of Sanskrit as an optional Subject under the three language formula in the New Education Policy, Government have considered the question of its affect on the Sanskrit departments and institutions of

higher learning in the country besides development of Sanskrit language;

- (b) if so, what are the details thereof and what are the reasons for taking such a decision; and
- (c) whether Government propose to recosider the decision to provide for the study of Sanskrit language as an independent subject?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. V. NARASIMHA RAO); (a) The National Policy on Education 1986 has reiterated the policy in respect of languages including three language formula contained in the National Policy on Education 1968.

- (b) Question does not arise.
- (c) Central Government is not considering any change in the three language formula.

REACE

Construction of New Airports

\*154. SHRI CHANDRIKA PRASAD
TRIPATHI: In aspt and

DR. RATNAKAR PANDEY:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government propose to construct new airports and improve the condition of existing ones; if so, what are the details thereof; and
- (b) what are the places selected for constructing new airports in near future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) New airports are under construction at Agatti and Calicut, Subject to availability of resources, it is proposed to develop new airports at Gangtok, Itanagar, Kishtwar, Lunglei, Misa, Pondicherry, Rajouri, Salem, Tura and Tuticorin.

While the expansion and improvement of airports is a continuing process, it is

proposed, subject to availability of resources, to upgrade the facilities at Ahmedabad, Bhubaneswar, Chandigarh, Coimbatore, Jamnagar, Keshod, Lucknow, Mangalore, Nagpur, Port-Blair, Ranchi, Tirupathi, Varanas; and Vijayawada airports.

Instrument Landing Systems are planned to be provided at Agartala, Ahmedabad, Amritsar, Bhopal, Guwahati, Imphal, Jaipur, Jammu, Kanpur, Lucknow, Mohanbari, Patna and Varanasi airports.

Night landing facilities are proposed to be provided at Aurangabad, Calicut, Khajuraho, Ludhiana, Raipur, Ranchi, Tirupathi, Udaipur and Vijayawada airports.

## Quilon Bypass

\*155. SHRL K. GOPALAN:

SHRI V. GOPALSAMY.

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Quilon byepass project has been included in the current Five Year Plan for implementation; if so, what are the details thereof;
- (b) whether any fund has been sanctioned and released for the same;
- (c) whether the land for me byepass has been selected and steps taken to acbeing affected and the steps taken to rehabilitate them; and
- (d) what is the number of families being affected and the steps taken to rehabilitate them; and
- (e) whether any compensation has been paid to them so far; if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (e) Provision amounting to Rs. 140 lakhs for land acquision of the Quilon Byepass has

been made in Seventh Five Year Plan. Alignment for byepass has been approved and estimate for land acquisition for Phase I amounting to Rs. 139.04 lakhs has since been sanctioned. Acquisition proceedings have been initiated recently and it is premature to indicate the exact number of families likely to be affected and the compensation payable.

## Sub-standard and adulterated food served at railway platforms

\*156. DR. MOHD. HASHIM KID-WAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that substandard and adulterated food stuff and edibles are sold at railway platforms, railway refreshment rooms and pantry cars attached to the trains by the railways and that preparation of food stuff and other edibles are made uner unhygienic conditions; and
- (b) if so, whether Government propose to appoint vigilance squards in the various railway zones to inspect the food stuff and other edibles sold at these places and to punish those responsible for preparing and selling substandard and adulterated material and violating principles of hygiene in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. However sometimes certain deficiencies are noticed.

(b) The machinery already exists for inspections by the officials of Commercial and Medical Departments to prevent such cases, and to punish those held responsible in some specific cases.

## Rail link between Dallirajhara and Jagdalpur

- \*157, SHRI AJIT P. K. JOGI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government have recently received proposals to link "Jagdalpur with Dallirajhara" in Madhya Pradesh;